

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(through web-based video conferencing platform)

ITEM No.03
C.P. (IB) No.107/BB/2023

IN THE MATTER OF:

Punjab National Bank ... Petitioner
v.
M/s. Shree Basaveshwar Sugars Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 30.08.2023

CORAM:

DR. N.V. RAMAKRISHNA BADARINATH
HON'BLE MEMBER (JUDICIAL)

SH. SANJAY PURI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Varun Srinivasau

ORDER

1. Heard Shri Varun Srinivasau, learned Counsel for the Petitioner.
2. Issue Notice to the Respondent, within three days through e-mail as well as by speed post and to file proof of service well before the next date of hearing.
3. List the matter on **03.10.2023.** In the meanwhile, counter if any by the Respondent be filed.

Sd/-
(SANJAY PURI)
MEMBER (TECHNICAL)

Sd/-
(N.V. RAMAKRISHNA BADARINATH)
MEMBER (JUDICIAL)